HIGH COURT OF JAMMU AND KASHMIR AT JAMMU (Through Virtual Mode)

CRR No. 17/2013

Nisha Abrol

.....Petitioner(s)

Through :- Mr. Sandeep Bhat, Advocate.

v/s

Girdhari Lal

...Respondent(s)

Through :- None

Coram: HON'BLE MR. JUSTICE PUNEET GUPTA, JUDGE

AMMU & KASHMIP

<u>ORDER</u>

Adjourned at the request of learned counsel for the petitioner.

List on 24.06.2020.

(Puneet Gupta) Judge

Jammu 16.06.2020 Tarun